

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

31(ND)/2016

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.10.2018.

NAME OF THE COMPANY: Anil Goyal & Ors. Vs.M/s. Kalyan Polypacks Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398

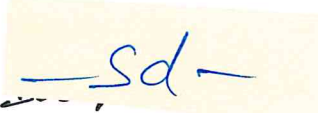
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------


Present for the petitioner: Mr. Krishnendu Datta, Advocate with
Mr. Shantanu, Ms. Sonam Sharma &
Ms. Jishakha Gupta Advocates

Present for the Respondent: Mr. Bhaskar, Mr. Subramanian,
Mr. Mohit Goyal & Mr. Anupam Advocates

ORDER

Copy of the synopsis has not been supplied to the ld. Counsel for the petitioner. Let the same be supplied. To come upon 18th December, 2018 for further consideration.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)